

State	District	Police Station
Andaman and Nicobar Islands	Nicobar	Campbell Bay
Chandigarh	Chandigarh	Sector-36
Dadra and Nagar Haveli	Khanvel	Khanvel
Daman and Diu	Daman District	Nani Daman
Delhi	North	Kashmeri Gate
Lakshadweep	Lakshadweep	Minicoy
Puducherry	Puducherry	Nettapakkam

Circulation of fake currency notes

†1930. CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the circulation of fake currency notes has increased in the border areas in recent years;

(b) the value of counterfeit Indian currency seized in denominations of ₹ 2000, ₹ 500 and ₹ 200 of Indian currency notes, State-wise details thereof;

(c) the steps being taken by Government to counter the fake currency; and

(d) the assessment of impact of fake currency on Indian economy?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) As per data available with the National Crime Records Bureau (NCRB), the State/UT-wise details of the Fake Indian Currency Notes (FICN) seized during the years 2017, 2018 and 2019 (upto 18.6.2019) are given in the Statement-I, II and III.

(c) Government has taken various steps to check the smuggling and circulation of fake Indian currency notes in the country, which *inter alia*, include:—

- (i) FICN Coordination Group (FCORD) has been formed by the MHA to share intelligence/information among the security agencies of the States/ Centre to counter the problem of circulation of fake currency notes in the country.

† Original notice of the question was received in Hindi.

[illegible]

1	2	3	4	5	6	7	8	9	10	11
10.	Delhi	3385	40363	35618	161	0	28468	537	0	1
11.	Goa	37	0	1	0	0	0	0	0	0
12.	Gujarat	30658	16742	21805	104	70	10199	807	0	76
13.	Haryana	84	0	29	55	0	770	9	0	0
14.	Himachal Pradesh	194	0	0	0	0	0	0	0	0
15.	Jammu and Kashmir	229	0	68	1329	270	0	0	19	0
16.	Jharkhand	0	0	0	0	0	0	0	0	0
17.	Karnataka	1883	771	1378	0	0	663	98	0	84
18.	Kerala	2937	62	13340	610	0	1508	32	0	5
19.	Lakshadweep	0	0	0	0	0	0	0	0	0
20.	Madhya Pradesh	721	0	725	33	0	5989	276	0	0
21.	Maharashtra	1318	782	2814	13	0	4026	111	0	0
22.	Manipur	2	0	0	0	0	0	0	0	0
23.	Meghalaya	0	0	0	0	0	0	0	0	0
24.	Mizoram	3188	0	10	1465	0	0	0	0	0
25.	Nagaland	0	0	0	0	0	14	0	0	0
26.	Odisha	0	17	234	0	0	161	9	0	0
27.	Puducherry	0	10	4	0	0	0	0	0	0
28.	Punjab	1662	0	1156	174	0	3364	136	0	0
29.	Rajasthan	270	155	288	77	0	1464	0	0	0
30.	Sikkim	0	0	0	0	0	0	0	0	0
31.	Tamil Nadu	1869	201	35	259	0	6088	7	0	0
32.	Telangana	1427	297	1312	0	0	2016	182	0	0
33.	Tripura	0	0	0	0	0	0	0	0	0
34.	Uttar Pradesh	10191	4354	4567	1789	486	6132	324	2	446
35.	Uttarakhand	115	166	230	0	6	190	2	8	5
36.	West Bengal	7922	1465	3604	261	0	979	532	0	0
TOTAL		74898	65731	102815	8879	835	92778	3347	155	933
		₹14.98 crore		₹5.14 crore	₹44.39 lakh	1.67 lakh				

Sl. No.	State	Denomination				Total Notes	Total Value	Total FIR	Total Accused
		10	5	2	1				
		(S)	(S)	(S)	(S)	(S)	(S)		
1	2	12	13	14	15	16	17	18	19
1.	Andaman and Nicobar	0	0	0	0	0	0	0	0
2.	Andhra Pradesh	0	0	0	1074	33047	12179954	43	81
3.	Arunachal Pradesh	0	0	0	0	0	0	0	0
4.	Assam	2	0	0	0	8463	8900510	49	86
5.	Bihar	0	0	0	0	4402	2813750	17	8
6.	Chandigarh	0	0	0	0	0	0	0	0
7.	Chhattisgarh	2	0	0	0	1941	1240070	36	7
8.	Dadra and Nagar Haveli	0	0	0	0	0	0	0	0
9.	Daman and Diu	0	0	0	0	0	0	0	0
10.	Delhi	8	0	0	0	108541	67896250	53	34
11.	Goa	0	0	0	0	38	74500	3	7
12.	Gujarat	58	0	0	0	80519	90088850	71	90
13.	Haryana	0	0	0	0	947	287450	10	10
14.	Himachal Pradesh	0	0	0	0	194	388000	3	2
15.	Jammu and Kashmir	0	0	0	0	1915	1211450	9	2
16.	Jharkhand	0	0	0	0	0	0	0	0
17.	Karnataka	0	0	0	0	4877	5298880	38	59
18.	Kerala	4	0	0	0	18498	13063540	23	69
19.	Lakshadweep	0	0	0	0	0	0	0	0
20.	Madhya Pradesh	1	0	0	0	7745	2433710	26	66
21.	Maharashtra	0	0	0	0	9064	5239650	75	62
22.	Manipur	0	0	0	0	2	4000	2	2
23.	Meghalaya	0	0	0	0	0	0	0	0
24.	Mizoram	0	0	0	0	4663	7113500	12	14
25.	Nagaland	0	0	0	0	14	1400	4	3
26.	Odisha	0	0	0	0	421	150550	6	0
27.	Puducherry	0	0	0	0	14	12000	1	0

1	2	12	13	14	15	16	17	18	19
28.	Punjab	0	0	0	0	6492	4332200	36	35
29.	Rajasthan	0	40	0	0	2294	1024100	30	35
30.	Sikkim	0	0	0	0	0	0	0	0
31.	Tamil Nadu	0	0	0	0	8459	4695150	48	60
32.	Telangana	0	0	0	0	5234	4017700	33	29
33.	Tripura	0	0	0	0	0	0	0	0
34.	Uttar Pradesh	21	6	0	4400	32718	28654260	181	87
35.	Uttarakhand	0	0	0	0	722	531800	23	9
36.	West Bengal	7	0	0	0	14770	19366070	146	189
TOTAL		103	46	0	5474	355,994	₹ 28.10 crores	978	1046

Statement-II

*Government of India, Ministry of Home Affairs (MHA), National Crime Records
Bureau Fake Currency Compilation System (Jaali Mudra Sankalan Pranalay)
Statewise Statistical Report Between: 01.01.2018 to 31.12.2018*

Non Transferred Cases-Agency: SCRB

Sl. No.	State	Denomination							
		2000	1000	500(O)	500(N)	200	100	50(O)	50(N)
		(S)	(S)	(S)	(S)	(S)	(S)	(S)	(S)
1	2	3	4	5	6	7	8	9	10
1.	Andaman and Nicobar Islands	0	0	0	0	0	0	0	0
2.	Andhra Pradesh	1630	3200	5404	3061	662	3025	11	0
3.	Arunachal Pradesh	0	0	0	0	0	0	0	0
4.	Assam	775	16	70	546	653	93	1	4
5.	Bihar	188	0	4	393	438	1813	24	1999
6.	Chandigarh	0	0	0	0	0	0	0	0
7.	Chhattisgarh	528	169	503	315	190	2943	38	0
8.	Dadra and Nagar Haveli	0	0	0	0	0	0	0	0
9.	Daman and Diu	0	0	0	0	0	0	0	0

1	2	3	4	5	6	7	8	9	10
10.	Delhi	6457	13138	13596	368	57	31864	775	1039
11.	Goa	0	0	0	0	0	0	0	0
12.	Gujarat	2722	1688	2297	4622	932	14810	1326	0
13.	Haryana	210	0	0	6	0	400	0	0
14.	Himachal Pradesh	105	34	165	0	5	27	0	0
15.	Jammu and Kashmir	308	0	0	274	165	75	0	0
16.	Jharkhand	0	0	0	0	0	0	0	0
17.	Karnataka	6750	1108	1898	2738	251	1055	0	532
18.	Kerala	1463	0	0	487	1339	206	0	2
19.	Lakshadweep	0	0	0	0	0	0	0	0
20.	Madhya Pradesh	378	0	14	189	3	900	1	106
21.	Maharashtra	2355	3004	1112	3544	4388	5930	352	0
22.	Manipur	0	0	0	62	159	0	0	0
23.	Meghalaya	0	0	0	0	0	0	0	0
24.	Mizoram	3494	0	0	764	0	2	0	0
25.	Nagaland	8	0	30	147	0	0	0	0
26.	Odisha	1	0	0	2	0	32	0	0
27.	Puducherry	0	0	0	0	0	0	0	0
28.	Punjab	241	16	0	99	104	463	0	0
29.	Rajasthan	1438	737	161	105	39	2126	4	0
30.	Sikkim	0	0	0	0	0	0	0	0
31.	Tamil Nadu	12560	428	2061	2566	1326	1908	1654	148
32.	Telangana	246	0	150	2711	1265	10859	0	0
33.	Tripura	3	0	0	5	0	0	0	0
34.	Uttar Pradesh	3253	2899	4823	1918	389	4262	232	554
35.	Uttarakhand	0	17	46	0	0	1012	0	0
36.	West Bengal	9561	614	1271	952	60	203	40	115
TOTAL		54674	27068	33605	25874	12425	84008	4458	4499
		₹10.93 crore		₹1.68 crore	₹1.29 crore	₹24.85 lakh			

Sl. No.	State	Denomination					Total Notes	Total Value	Total FIR	Total Accused
		20	10	5	2	1				
		(S)	(S)	(S)	(S)	(S)	(S)	(S)		
1	2	11	12	13	14	15	16	17	18	19
1.	Andaman and Nicobar Islands	0	0	0	0	0	0	0	0	0
2.	Andhra Pradesh	0	0	0	0	500	17493	11128450	44	94
3.	Arunachal Pradesh	0	0	0	0	0	0	0	0	0
4.	Assam	9	10	0	0	0	2177	2014430	28	51
5.	Bihar	79	722	0	0	0	5660	953350	17	36
6.	Chandigarh	0	0	0	0	0	0	0	0	0
7.	Chhattisgarh	0	0	0	0	0	4686	1968200	36	21
8.	Dadra and Nagar Haveli	0	0	0	0	0	0	0	0	0
9.	Daman and Diu	0	0	0	0	0	0	0	0	0
10.	Delhi	15	15	0	0	0	67324	36322950	38	8
11.	Goa	0	0	0	0	0	0	0	0	0
12.	Gujarat	62	52	342	0	2	28855	12328672	67	58
13.	Haryana	0	0	0	0	0	616	463000	6	9
14.	Himachal Pradesh	0	0	0	0	0	336	330200	4	8
15.	Jammu and Kashmir	0	0	0	0	0	822	793500	9	0
16.	Jharkhand	0	0	0	0	0	0	0	0	0
17.	Karnataka	0	0	0	0	0	14332	17108300	28	60
18.	Kerala	23	61	0	0	0	3581	3459070	35	64
19.	Lakshadweep	0	0	0	0	0	0	0	0	0
20.	Madhya Pradesh	18	0	0	0	0	1609	953810	13	33
21.	Maharashtra	60	57	0	0	0	20802	11531970	44	93

[illegible]

1	2	3	4	5	6	7	8	9	10	11
4.	Assam	325	0	0	19	21	0	0	0	0
5.	Bihar	200	0	0	0	0	0	0	0	0
6.	Chandigarh	0	0	0	0	0	0	0	0	0
7.	Chhattisgarh	15	0	0	45	1	4	0	0	0
8.	Dadra and Nagar Haveli	0	0	0	0	0	0	0	0	0
9.	Daman and Diu	0	0	0	0	0	0	0	0	0
10.	Delhi	560	0	32	0	24	1063	507	0	21
11.	Goa	0	0	0	0	0	0	0	0	0
12.	Gujarat	2963	1115	1267	841	515	5381	236	28	12
13.	Haryana	0	0	0	0	0	0	0	0	0
14.	Himachal Pradesh	0	0	0	0	0	0	0	0	0
15.	Jammu and Kashmir	0	0	13	0	43	0	0	0	0
16.	Jharkhand	0	0	0	0	0	0	0	0	0
17.	Karnataka	81	0	0	6	33	354	40	0	0
18.	Kerala	317	0	0	228	9	5	4	0	0
19.	Lakshadweep	5	0	0	0	4	0	0	0	0
20.	Madhya Pradesh	17	0	0	57	14	309	0	12	0
21.	Maharashtra	6439	26	0	6852	721	1574	54	34	0
22.	Manipur	0	0	0	0	0	0	0	0	0
23.	Meghalaya	0	0	0	0	0	0	0	0	0
24.	Mizoram	186	0	0	913	0	0	0	0	0
25.	Nagaland	0	0	0	0	0	0	0	0	0
26.	Odisha	0	0	0	0	0	0	0	0	0
27.	Puducherry	0	0	0	0	0	19	0	0	0
28.	Punjab	356	41	50	79	275	10	0	0	0
29.	Rajasthan	321	0	0	179	135	40	0	0	0
30.	Sikkim	0	0	0	0	0	0	0	0	0
31.	Tamil Nadu	2585	0	0	2657	241	251	0	84	0
32.	Telangana	0	1	9	0	0	2	0	0	0

1	2	3	4	5	6	7	8	9	10	11
33.	Tripura	0	0	0	0	0	0	0	0	0
34.	Uttar Pradesh	1359	32	208	806	186	1643	23	0	7
35.	Uttarakhand	0	0	0	0	0	0	0	0	0
36.	West Bengal	3965	0	113	509	0	27	0	0	0
TOTAL		20068	1215	1692	13513	2233	10682	864	158	40
		₹4.01 crore		₹8.46 lakh	₹67.56 lakh	₹4.46 lakh				

Sl. No.	State	Denomination				Total Notes	Total Value (S)	Total FIR	Total Accused
		10	5	2	1				
		(S)	(S)	(S)	(S)	(S)	(S)		
1	2	12	13	14	15	16	17	18	19
1.	Andaman and Nicobar Islands	0	0	0	0	0	0	0	0
2.	Andhra Pradesh	0	0	0	0	707	911200	7	12
3.	Arunachal Pradesh	0	0	0	0	0	0	0	0
4.	Assam	0	0	0	0	365	663700	2	3
5.	Bihar	0	0	0	0	200	400000	4	1
6.	Chandigarh	0	0	0	0	0	0	0	0
7.	Chhattisgarh	0	0	0	0	65	53100	3	5
8.	Dadra and Nagar Haveli	0	0	0	0	0	0	0	0
9.	Daman and Diu	0	0	0	0	0	0	0	0
10.	Delhi	15	0	0	0	2222	1273020	3	0
11.	Goa	0	0	0	0	0	0	0	0
12.	Gujarat	13	0	0	0	12371	8749670	42	42
13.	Haryana	0	0	0	0	0	0	0	0
14.	Himachal Pradesh	0	0	0	0	0	0	2	0
15.	Jammu and Kashmir	0	0	0	0	56	15100	1	0
16.	Jharkhand	0	0	0	0	0	0	0	0

1	2	12	13	14	15	16	17	18	19
17.	Karnataka	0	0	0	0	514	209000	8	22
18.	Kerala	0	0	0	0	563	750500	8	20
19.	Lakshadweep	0	0	0	0	9	10800	1	1
20.	Madhya Pradesh	0	0	0	0	409	96800	5	23
21.	Maharashtra	2000	0	0	0	17700	16656000	33	40
22.	Manipur	0	0	0	0	0	0	0	0
23.	Meghalaya	0	0	0	0	0	0	0	0
24.	Mizoram	0	0	0	0	1099	828500	3	6
25.	Nagaland	0	0	0	0	0	0	0	0
26.	Odisha	0	0	0	0	0	0	0	0
27.	Puducherry	0	0	0	0	19	1900	1	0
28.	Punjab	0	0	0	0	811	873500	6	11
29.	Rajasthan	0	0	0	0	675	762500	13	21
30.	Sikkim	0	0	0	0	0	0	0	0
31.	Tamil Nadu	0	0	0	0	5818	6576000	24	31
32.	Telangana	0	0	0	0	12	5700	1	2
33.	Tripura	0	0	0	0	0	0	0	0
34.	Uttar Pradesh	12	0	0	0	4276	3459910	34	15
35.	Uttarakhand	0	0	0	0	0	0	0	0
36.	West Bengal	0	0	0	0	4614	8243700	53	102
TOTAL		2040	0	0	0	52,505	₹5.05 crore	254	357

Increase in crime against women

†1931. CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there has been an increase in crime against women in the country;

(b) the details of crimes against women and girls during last three years, State-wise; and

† Original notice of the question was received in Hindi.